

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO : 170**  
(TO BE ANSWERED ON THE 5<sup>th</sup> February 2024)

**AVIATION SECURITY**

170. SHRI KRISHAN LAL PANWAR  
SHRI NARESH BANSAL

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether the Government has notified the new Aircraft Security Rules, 2023 and if so, the details thereof ;
- (b) whether the Government proposes to implement a biometric ID verification system and the details thereof; and;
- (c) the steps taken for improving security at airports using technology and whether there has been increase in strength of CISF for better security?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

- a) Yes, Sir. Aircraft (Security) Rules, 2023 have been notified in the Gazette of India on 09.08.2023 by repealing Aircraft (Security) Rules, 2011.
- b) Yes, Sir. Government is implementing Digi Yatra, a biometric-based ID verification system using Facial Recognition Technology, at airports in a phased manner.
- c) Yes, Sir. The strength of CISF has been increased to meet the security requirement at airports. Government is also continuously making efforts to improve security at airports by using advanced technologies.

\*\*\*\*\*